

R.O.C.NO.99056-A /2019/C3



ERRATUM

In the High Court's Notification No.276/2019 in R.O.C.No.99056-A/2019/C3 issued on 19.12.2019, for the entries in the Preamble portion (Page No.1) and Paragraph No.5 (Page No.3), the following entries shall be read:

Preamble Portion (Page No. 1)

"It is hereby notified that the following sitting arrangements are made for Christmas Holidays - 2019, i.e., from 21.12.2019 (Saturday) to 31.12.2019 (Tuesday) and 01.01.2020 (Wednesday) for the Principal Seat at Madras and Madurai Bench of Madras High Court, Madurai."

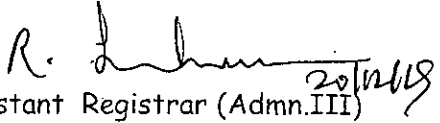
Paragraph No.5 (Page No.3)

"5.The aforesaid Officers are hereby instructed to act as Vacation Officers from 21.12.2019 to 01.01.2020 (inclusive of holidays)."

HIGH COURT, MADRAS
DATED: 20.12.2019

Sd/- C.KUMARAPPAN
REGISTRAR GENERAL

//True copy/Forwarded/By order//


Assistant Registrar (Admn.III)